

By Speed Post/Fax

F.No.A.12018/18/2012.AD.III.B
GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
CENTRAL BOARD OF EXCISE AND CUSTOMS

Gr. Floor, Hudco Vishala Building,
Bhikaji-Cama Place, New Delhi,
Dated the 20 February, 2018

To,

All concerned under CBEC

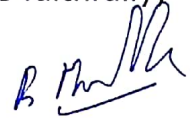
Subject: Framing of Recruitment Rules for the posts of Senior Translator and Junior Translator under Central Board of Excise and Customs - regarding.

Sir/Madam,

I am directed to invite attention to the DOPT OM issued vide F.No. AB-14017/61/2008- Estt. (RR) dated 13.10.2015 to put the proposal for framing/amendment of Recruitment Rules on the website of the respective Ministries/ Department for 30 days for inviting comments of the stakeholders. Therefore, the above-mentioned proposal to amend RRs of Senior Translator and Junior Translator under CBEC are uploaded on the website of this department.

2. It is requested that all concerned in Central Board of Excise and Customs or any way associated with the aforesaid draft rules may kindly furnish their comments/opinion/suggestion in the matter within 30 days from the date of issue of the order.

Yours faithfully,



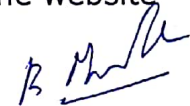
(B.K.Manthan)

Under Secretary to the Govt. of India

Tel./Fax No.: 26162675

Encls.: As Above

Copy to: (i) Webmaster, DG Systems for uploading the same on the website
(ii) DG, HRD for information and record.



(B.K.Manthan)

Under Secretary to the Govt. of India